# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA UNSTARRED QUESTION NO. 1102

ANSWERED ON 29/07/2025

#### **SOLAR ENERGY PROJECT**

1102. DR. KALPANA SAINI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of solar energy projects approved across the country during the last five years;
- (b) the number of solar energy projects set up in the State of Uttarakhand; and
- (c) whether Government has implemented any special scheme to promote solar energy in rural areas?

#### **ANSWER**

### THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) Ministry of New and Renewable Energy (MNRE) has approved solar energy projects under various schemes across the country during the last five years. The details are given at **Annexure-I**.
- (b) As per inputs received from Uttarakhand Renewable Energy Development Agency (UREDA), a total 42,355 nos. of solar PV plants have been installed in Uttarakhand.
- (c) The Government has taken steps to implement various schemes to promote solar energy in rural areas, the details of which are provided at **Annexure-II.**

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### ANNEXURE-I REFFERED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1102 FOR 29.07.2025

### Solar Energy Projects approved under various schemes of MNRE during the last five years

- Around 15.612 lakhs Solar roof top systems have been installed under various schemes of Roof Top Solar namely Phase-I and Phase-II of the Rooftop Solar (RTS) Programme, and the PM Surya Ghar: Muft Bijli Yojana.
- Under Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyaan (PM KUSUM) scheme, a total of 9,753 MW capacity under Component-A (Decentralized Ground/Stilt Mounted Grid Connected Solar or other Renewable Energy based Power Plants) and, a total of+ 48.33 lakh pumps under Component-B (Standalone offgrid solar agriculture pumps) and Component-C (Solarization of existing grid-connected agriculture pumps including Feeder Level Solarization) have been sanctioned.
- A total of 28 Solar Parks of cumulative capacity 23,567 MW have been sanctioned under the scheme "Development of Solar Parks and Ultra Mega Solar Power Projects".
- Around 6.2 GW of solar power projects capacity has been awarded to six government entities under the scheme "Central Public Sector Undertaking (CPSU) Scheme Phase-II".
- A total of 9,961 PVTG households have been sanctioned under the New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA).

## ANNEXURE-II REFFERED TO IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1102 FOR 29.07.2025

#### List of Operational Schemes to Promote Solar Energy in Rural Areas

Scheme/Programmes	Incentives presently available as per the Scheme			
a) PM Surya Ghar: Muft Bijli	1. Under the PMSG: MBY, the CFA for installation of Rooftop			
Yojana Yojana for installing	Solar in the Residential Sector is given below:			
rooftop solar and providing free electricity up to 300 units every month for One Crore	S.No.	Type of Residential Segment	CFA	CFA (Special Category States/UTs)
households.	1	Residential Sector (first 2 kWp of Rooftop Solar (RTS) capacity or part thereof)	Rs.30,000/kWp	Rs.33,000/kWp
	2	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs.18,000/kWp	Rs.19,800/kWp
	3	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA
	4	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)	Rs.18,000/kWp	Rs.19,800/kWp
		The PMSG: MBY sche to DISCOMs to motiva create conducive regul	ate and help them i	in activities such as

Scheme/Programmes	Incentives presently available as per the Scheme	
	achieve targets for implementation. The incentive is pegged a	
	5% of applicable benchmark cost for capacity achieved above	
	10% and less than 15% of installed base capacity; 10% of the	
	applicable benchmark cost for capacity achieved beyond 15%	
	of installed base capacity.	
	3. To push the deployment of residential rooftop solar system	
	(RTS) and undertake local mobilization efforts, the PMSG	
	MBY scheme also includes the provision for incentive to the	
	Urban Local Bodies (ULBs) and Panchayat Raj Institutions	
	(PRIs), at the rate of Rs.1000 for every installation of RTS in	
	residential segment in the jurisdiction of ULB/PRI, for which	
	CFA has been transferred to consumer.	
	4. Further, a fund of Rs. 800 crore has been provisioned for	
	developing a Model Solar Village in each district of the	
	country, with an assistance of Rs 1 crore per Model Sola	
	Village under PMSG: MBY scheme.	
b) PM-KUSUM scheme for	Component A: Setting up of 10,000 MW of Decentralized	
setting up decentralized solar or	Ground/Stilt Mounted Solar Power Plants	
	Benefits available: Procurement Based Incentive (PBI) to the	
other renewable energy power		
other renewable energy power plants, installation of stand-		
	DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is	
plants, installation of stand-	DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to	
plants, installation of stand- alone solar agriculture pumps,	DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial	
plants, installation of stand- alone solar agriculture pumps, and solarization of existing grid-	DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to	

benefits not only farmers but also the States and DISCOMs.

**Component B**: Installation of 14 Lakh Stand-alone Solar Pumps

Benefits available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided. Component B can also be implemented without State share of 30%. The

Scheme/Programmes	Incentives presently available as per the Scheme				
	Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.				
	Component C: Solarisation of 35 Lakh Grid Connected Agriculture Pumps including through Feeder Level Solarisation				
	Benefits available:				
	<ul> <li>(a) Individual Pump Solarization (IPS): CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu &amp; Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&amp;N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. Component C (IPS) can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</li> <li>(b) Feeder Level Solarization (FLS): Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However, in North Eastern States, Sikkim, Jammu &amp; Kashmir, Ladakh, Himachal Pradesh, Uttarkhand, Lakshadweep and Andaman &amp; Nicobar Island, CFA of Rs. 1.75 crore per MW is provided.</li> </ul>				
c) New Solar Power Scheme					
(for Tribal and PVTG	Components	Central Share (100%)			
Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha	Provision of 0.3 kW Solar offgrid system for 1 lakh Tribal and PVTG HHs	Rs. 50,000 per HH or as per actual cost			
JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA) with a provision for providing off-grid Solar Lighting where electricity supply through grid	Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas (under PM JANMAN component only)	Rs. 1 lakh per MPC			

Scheme/Programmes	Incentives presently available as per the Scheme		
is not techno-economically feasible.	Solarisation of 2000 public institutions through off-grid solar systems (under DA JGUA component only)	Rs 1 lakh per kW with maximum solar PV capacity of 20 kW per public institution	